

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).20624 / 2007

(From the judgment and order dated 03/07 / 2007 in ST R No. 13/1987  
of The H I G H C O U R T O F D E L H I AT N E W D E L H I )

M / S D C M L I M I T E D

Petitioner(s)

V E R S U S

C O M M R . O F S A L E S T A X , D E L H I

Respondent(s)

(With prayer for interim relief )

WITH

SL P(C) NO. 20654, 20655, 20693 and 20750 of 2007 - With prayer for interim  
relief and office report (For final disposal)

Date: 12/02 / 2 009 These Petitions were called on for hearing today.

C O R A M :

HON' B L E M R. J U S T I C E S.H. K A P A D I A

HON' B L E M R. J U S T I C E H.L. D A T T U

For Petitioner(s) Mr. S.K. Bagaria, Sr.Adv.  
Mr. Praveen Kumar,Adv.

For Respondent(s) Mr. P.Vishwanatha Shetty, Sr.adv.  
Ms. Varuna Bhandari Gugnani, Adv.  
Ms. Sadhna Sandhu, Adv.  
Ms. Sudha Pal, Adv.  
Ms. Anil Katiyar, Adv.  
Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. S.K. Bagaria, learned senior counsel appearing for the petitioner  
commenced arguments at 2-45 p.m. and was on his legs when the Court rose for  
the day.

List on 19 th February, 2009 as part-heard.

(S. Thapar) (Anand Singh)  
PS to Registrar Court Master